

UNSTARRED QUESTION NO:2256 ANSWERED ON:22.08.2013 MULTIPURPOSE PROJECTS Bairwa Shri Khiladi Lat,Pal Shri Jagdambika

Will the Minister of WATER RESOURCES be pleased to state:

(a) the State-wise details of the quantum of water released for irrigation purpose from Tungabhadra Board, Bhakhra Beas Management Board and other Multipurpose projects managed by the Centre during the last one year;

(b) whether any steps are being taken for the optimum use of these Multipurpose projects by using latest technology, proper planning and weather forecast; and

(c) if so, the details thereof?

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) The Tungabhadra Board, Bhakhra Beas Management Board (BBMB) besides others such as Bansagar Control Board, Narmada Control Authority, Betwa River Board and Damodar Valley Coptoration were set up under Central Resolutions or Acts of Parliament. The multi-purpoer projects under them are not centrally administered. However, the supply of water to various States for irrigation during the year 2012-13 as reported by these agencies is as follows:

1 Tungabhadra Karnataka 81.106 Thousand Million Board Cubic feet (TMC) Andhra Pradesh 42.604 2 Bhakra Buas Punjab 6104335 Cusec days #includes drinking water Management Board Haryana 272060 Rayana 28014 Daini# 146908 Jamma (Fadanir# 122182

3 Bansagar Uttar Fradesh 11.576 Million Cubic Control Metre (NCM) board Bihar 1033.376

4 Betwa River Uttar Pradesh 7.7678## TMC. ##Direct Board supply to canals, besides Madhya Pradesh 5.8365## 38.561 TMC through power house and 3.2695 TMC through spillway for use by the

5 Narmada Madhya Pradesh 6925.56 MCM Control Authority Gujarat 3344.84 Rajasthan 263

(b) & (c) The concerned authorities regulate the reservoirs as per the individual reservoir operation schedules, which, for optimum use of water, take into account several aspects such as water demands, inflow characteristics, weather forecast, over all morisoon conditions, safely etc.